

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 104 of 2011

Dated : 12th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Limited ... Appellant(s)

Versus

C.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Sneha Venkataramani

Counsel for the Respondent(s):

ORDER

The learned counsel for the Respondent seeks some more time to file the reply. He is directed to file the same on or before 01.11.2011 after serving copy on the other side.

Post the matter on **03.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS